

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/23(KB)2022  
IA(I.B.C)/387(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	UCO BANK VS YASH PAL MEHRA
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (hybrid) Mode

Mr. Santosh Kr. Ray, Adv. ] For Financial Creditor

Ms. R. Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

Mr. Divya Jagga, Adv. ] For Personal Guarantor

Mr. Rahul Singh, Adv.

Mr. Siddhanth Makkar, Adv. ] For Resolution Professional

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **22.08.2024**.

**Satyajit Roy**  
Court Officer